## **Dealership of Textiles Products**

4130. SHRI G. Y. KRISHNAN: Will the Minister of TEXTILES be pleased to state:

(a) the names of Textile Mills and other public sector undertakings etc., under the Ministry of Textiles alongwith the total number of employees serving under each undertaking/body;

(b) what is the procedure and policy for granting dealerships of the textile products; and

(c) the names of the said dealers in Delhi, Lucknow, Kanpur and Ghaziabad?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) to (c) The information is being collected and will be laid on the Table of the House.

## Anomaly Committee of NTC

4131. SHRI SHIV PRATAP MISH-RA; Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that an Anomaly Committee consisting of very senior officers of National Ttxtiles Corporation was appointed to look into the grievances of Senor Assistant;

(b- if so, whether the recommendation of the Anamoly Committee to gran,\* advance inciements in the fixation of pay of Seniors have been accepted and implemented; and

(c) if not, what are the reasons therefor and in what other way the Corporation intend to remove the grievances of seniors?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) to (c) An Anomaly Committee consisting of middle level officers, President of NTC employees' Union and President of NTC Officers' Association was constituted to look into the grievances of employees, including Senior Assistants, arising out of pay fixation and revision of pay scales. The Committee found that the anomalies had arisen in view of the provisions of the Memorandum of Settlement dated 4-12-1989 with the NTC Employees' Union according to with the NTC Employees' Union according to which the increments granted to the employees we're to be withdrawn on their promotion. However, to ensure that such employees did not suffer any loss of pay on their promotion; difference of pay on promotion has been granted as personal pay to be absorbed in future increments.

## 12.00 NOON

## PAPERS LAID ON THE TABLE

Action Taken Memorandum on the recommendations contained in the Reports 1984-85 and 1985-86 of the Commission for SCs/STs

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMA-TI K. KAMLA KUMARI): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Memorandum outlining the detailed Action Taken on the Recommendations contained in the \*Seventh Annual Report of the Commision for Scheduled Castes and Scheduled Tribes for the year 1984-85. [Placed in Library. See No. LT-2516/92]

(ii) Memorandum outlining the detailed Action Taken on the Recommendations contained in the @Eighth Annual Report of the Commission for Scheduled Castes and Scheduled Tribes for the year 1985-86. [Placed in Library. See No. LT-2517/92]

\*Annual report was laid on the table of the House *on* the 6th May, 1988.

@Annual report was laid on the tabic of the House on if he 18th November, 1988.